है। सरकार की ओर से इस बारे में कोई मार्केट का प्रबन्ध नहीं है जो फल उत्पादकों को उचित मूल्य प्राप्त हो सके। हिमाचल-प्रदेश का किसान बहुत दूरदराज पहाड़ों में रहता है और सड़क पर लाने के लिए अपने उत्पादन पर बहुत अधिक किराया देना पड़ता है। सेब को पैक करने के लिए जो बाक्स, रद्दी और दूसरा मैटीरियल उस में लगता है वह लगभग आठ रुपये से कम नहीं पड़ता है और बाकी सड़क तक किराया, खच्चर घोड़ों का जोकि पांच-पांच, दस-दस किलोमीटर से पैदल चल कर लाना पड़ता है और उसके बाद दिल्ली का किराया। ये सब खर्च मिला कर लगभग बीस रुपये के करीब पड़ जाते है। गरीब किसानों की पेटियां जो दिल्ली में आती हैं उन पर बिचौलिया ज्यादा पैसे कमाता है।

मैं भारत सरकार से प्रार्थना करूंगा कि हिमाचल के किसान के लिए खाली सेब की पेटियां उपलब्ध कराने हेतु प्रबन्ध करे और इसके अलावा मार्किटिंग का इन्तजाम किया जाए ताकि बिचौलियों के शोषण से हिमाचल का किसान बच सके। मुझे दुख से कहना पड़ता है कि हिमाचल में शिमला से ऊपर रेलवे न होने के कारण ट्रकों का बहुत भारी भाड़ा देना पड़ता है और हिमाचल का किसान बहुत बुरी तरह से पिस रहा है।

मैं भारत सरकार से यह भी मांग करूंगा कि आजादपुर सब्जी मंडी में किसानों का जो सेब, सब्जी आदि आता है उस पर खास निगरानी रखे जाने का उचित प्रबन्ध किया जाए ताकि बिचौलिया किसानों की लूट न कर सके। राज्य सरकार को तथा केन्द्रीय सरकार को किसानों को उचित दाम दिलाने हेतु मदद करनी चाहिये तथा जिस तरह से और खाद्य पदार्थों के भाव मुकर्रर हैं, सेब, आलू, टमाटर आदि जो पहाड़ से फल आते है उनके दाम निश्चित रूप से निर्धारित करने के लिए स्पोर्ट प्राइसिस देने का उचित प्रबन्ध किया जाए।

क्योंकि सेब काफी तादाद में किसानों का हिमाचल के गांवों में ही पैदा होता है, इस वास्ते अगर इसकी कीमत उत्पादकों को न मिली तो उनकी आर्थिक स्थिति बिगड़ जाएगी और यह अपने बाल बच्चों का पालन करने में भी असमर्थ हो जाएंगे। खाद और दवाइयां खरीदने में भी काफी धन खर्च हुआ है जिस की पूर्ति करना भी असम्भव हो रहा है।

अतः आशा है कृषि मंत्री तथा भारत सरकार इस सम्बन्ध में उचित ध्यान देकर तुरन्त कार्रवाई करेंगे और किसानों को हानि होने से बचाएंगे तथा ठीक दाम दिलाने का प्रबन्ध करेंगे।

(ii) STEPS FOR POLICE PROTECTION TO CREW OF INDIAN AIRLINES OF CALCUTTA AIRPORT.

SHRI JANARDHANA POOJARY (Mangalore) : Mr. Chairman, Sir, the ground crew of Thai Airways, three men and a women were attacked recently by dagger wielding highway robbers on Kazi Nazrul Avenue VIP Road in Calcutta.

After their ordeal, the victims, had a harrowing time running from one police station to another. Each station passed the buck to the other by telling the nervous crew that the incidence did not take place in their jurisdiction.

Indian Airlines operates more than a dozen early morning flights from the Calcutta Airport. Its flight crew recently demanded adequate protection from the State Police.

[Shri Janardhana Poojary]

On August 19, three air hostesses of Indian Airlines were going to the Airport at 4 A.M. for the early morning flight duty. Suddenly four men blocked Indian Airlines car and one of the dacoits held a dagger to the throat of the driver while the three others molested the women, snatched away their watches, handbags, identity cards and other belongings.

The crew with torn blouses and jittered nerves, landed at the Biliaghata Police Station and were promptly told that the incident occurred in the jurisdiction of another police station. The cops even refused to record their statement or alert the police headquarters.

The Indian Airlines airport crew went on a lightning strike demanding adequate police protection for the crew members.

The Director of the Calcutta Airport is concerned about such attacks but there is little that he can do.

Indian Airlines which is run by the Central Government find it difficult to get protection for its crew and to the passengers and the Central Government cannot be a silent spectators. It is the duty of the State Government to give protection. Hence I call upon the Central Government to take immediate action to protect the lives and the property of the Indian Airlines at Calcutta Airport and the vicinity of the Airport by calling explanation from the State Government for its failure.

15.00 hrs

(iii) NEED TO PRESERVE ANCIENT MONUMENTS IN ORISSA.

SHRI ARJUN SETHI (Bhadrak): Built in 13th century A.D. the Sun Temple at Konark in its present form is in need of the best conservation measures so that this master-piece of art which is an integral part of our heritage continues to inspire posterity.

The Archaeological Survey of India under whose care the temple has been placed have confirmed that there have been some instances of accumulation of water in the premises of the temple. Permanent arrangements for drainage of water will have to be made immediately. There is also the need for immediate beautification of the environment of the temple by the Archaeological Survey of India.

Bhubaneshwar has one of the heaviest concentrations of temples each of which view with the other for its architectural exclusiveness. Besides the Sun Temple at Konark, the Temple of the Lord Jagannath at Puri, Buddhist sculptures at Udayagiri Lalitagiri and Ratnagiri and large number of other ancient monuments in the State call for adequate arrangements within the State which would ensure their proper preservation. Apart from routine maintenance, some of these monuments call for massive preservation efforts for which constant attention of senior functionaries of the Archaeological Survey of India is unavoidable. Therefore, I urge upon the Government to create a separate archaeological circle in the State, the decision on which has been pending for long.

(iv) NEED TO SOLVE THE DIFFICULTIES BEING FACED BY HANDLOOM WEAVERS OF WEST BENGAL.

SHRI R. P. DAS (Krishnagar): Sir, despite the fact that the coverage of handloom weavers by cooperatives has risen from 15% to 35% in West Bengal in the course of the last four years with its 2,12,000 looms, it faces several impediments some of which seem to be deterrent to its very survival. Firstly, the